GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.4177 TO BE ANSWERED ON 22.03.2021

CRITERIAL TO DECLARE STRUCTURES/SITES AS ASI PROTECTED MONUMENTS

4177. SHRI ARVIND DHARMAPURI:

Will the Minister of Culture be pleased to state:

- (a) whether the Government has a determined criteria to declare structures/ sites as "ASI Protected Monuments":
- (b) the number of monuments which are declared to be of national importance in the State of Telangana;
- (c) whether the Government has drawn any plans for the conservation and development of the protected monuments in the State of Telangana for posterity and to make them as popular tourist destinations and if so, the details thereof; and
- (d) The details of funds allocated and expenditure incurred on conservation, and development on each protected monument in the State of Telangana during the last 10 years, year-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENTCHARGE) FOR CULTURE AND TOURISM

(SHRI PRAHLAD SINGH PATEL)

- (a) Yes sir. Criterion to declare any monument as of National importance (centrally protected monument) is specified in the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (b) 8 Monuments/Sites are declared as of National importance in the State of Telangana.
- (c) Conservation, preservation and environmental development work of the Centrally Protected Monuments/Sites is a continuous process. Every year the Annual Conservation Programme for Centrally Protected Monuments / Sites in the country including State of Telangana is drawn as per requirement, on case to case basis, depending upon the availability of funds and resources. Due to regular care by the ASI the protected monuments in the country including Telangana are in a good state of preservation.
- (d) The expenditure incurred on conservation, preservation and environmental development of centrally protected monuments in Telangana is given at **Annexure.**

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 4177 FOR 22.3.2021

EXPENDITURE INCURRED ON CONSERVATION, PRESERVATION AND ENVIRONMENTAL DEVELOPMENT OF CENTRALLY PROTECTED MONUMENTS IN TELANGANA DURING THE LAST 10 YEARS

SI. No.	Year	Allotment (in Rs.)	Expenditure (in Rs.)
1	2011-12	6,40,00,000	6,39,99,501
2	2012-13	8,90,00,000	8,89,99,642
3	2013-14	10,68,50,000	10,68,42,837
4	2014-15	10,08,00,000	9,98,32,347
5	2015-16	7,90,00,000	7,76,60,661
6	2016-17	8,41,50,000	8,41,49,550
7	2017-18	10,35,00,000	10,33,57,176
8	2018-19	3,70,00,000	3,69,99,754
9	2019-20	5,35,00,000	5,34,37,600
10	2020-21 (Till 15-03-2021)	2,80,00,000	2,79,92,326
